

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION No.3838
TO BE ANSWERED ON 05.4.2023

RASHTRIYA MAHILA KOSH LOAN SCHEME

3838: SHRI DHANANJAY BHIMRAO MAHADIK

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether Government is implementing Rashtriya Mahila Kosh (RMK) loan scheme in the State of Maharashtra;
- (b) if so, the total number of beneficiaries enrolled under the said scheme during the last three years in the State of Maharashtra;
- (c) whether Government has proposed to increase the credit limit of the loan and if so, the details thereof;
- (d) whether Government has created awareness among women regarding RMK, if so, the details and outcome thereof; and
- (e) the other steps taken by Government to strengthen and restructure RMK?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): At the time of setting up of Rashtriya Mahila Kosh (RMK), it was a key institution working in the area of extending concessional micro-finance loans to poor women through Intermediary Organisation (IMOs). However, over a period of time, substantial alternative credit facility mechanisms have become available to women entrepreneurs through various Government initiatives like Pradhan Mantri Mudra Yojna, Stand-up India, women-SHG movement under DAY-NRLM (Deendayal Antyodaya Yojna-National Rural Livelihoods Mission), and therefore the RMK has lost its relevance. In line with the recommendations of the Expenditure Management Commission set up by the Ministry of Finance and the report on Rationalisation of Government Bodies authored by the Principal Economic Adviser, Department of Economic Affairs, the Government has decided to close down RMK to improve efficiency and utilize the available resources optimally.
